

include water and electricity supply, roads and bridges, dredging of the back waters etc. There has been a marginal delay in completion of the infrastructural facilities.

[Translation]

#### Salaries to DTC Employees

1403. SHRI JAI PRAKASH AGARWAL : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the DTC employees are still not getting their salary in time;

(b) if so, the reasons therefor and the number of employees who have not been paid their salaries indicating the number of months;

(c) whether Government have any plan to provide additional funds to DTC in the near future;

(d) if so, the details thereof and the time by which the DTC employees are likely to be paid the arrears in respect of dearness allowance and bonus; and

(e) the measure taken/proposed to be taken to ensure timely payment of salaries to the DTC employees in future?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). DTC has been incurring heavy losses for the last so many years and its internal resources are not sufficient to liquidate its committed liabilities in time. As a result, there has been some delay in disbursing salaries to the employees. However, all the employees of DTC have been paid their salary upto the Month of June, 1996.

(c) to (e). The Government has taken various measures to provide sufficient funds to DTC depending upon the availability of budgetary resources and DTC is also making all out efforts to generate more funds to enable it to liquidate its committed liabilities.

[English]

#### Public Sector Road Transport

1404. SHRI KRISHAN LAL SHARMA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether according to a study conducted by the Government, a good number of Public Sector road transport undertakings have recorded losses during 1995-96;

(b) if so, the names of such undertakings and the amount of loss suffered and the names of those earned profits during the period, State-wise;

(c) the main reasons for such losses; and

(d) the measures proposed to improve their working?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The performance of State Road Transport Undertakings (SRTUs) is reviewed by the Planning Commission each year at the time of the finalisation of the Annual Plan. In accordance with a study confined to 46 Public Sector Undertakings whose resources form part of the State Plan resources conducted by the Planning Commission in September, 1995; there has been a steady improvement in the overall indices of physical performance viz. vehicle productivity, bus staff ratio, staff productivity and fuel efficiency. However, financial position of SRTUs has not shown any improvement. A statement indicating the profit/loss of various SRTUs during the year 1994-95 and 1995-96 (estimated) is attached.

(c) In accordance with the study, losses of SRTUs have been attributed to the following :-

- (i) Operations on uneconomic obligatory routes
- (ii) Operation on routes falling on bad roads causing high cost of maintenance.
- (iii) Concessions to students, physically handicapped Government Servants etc.;
- (iv) Uneconomic fares.

(d) The Planning Commission have been emphasising the following measures to be taken for meeting the overall performance of SRTUs :-

- (i) Improvement of productivity by better management and control;
- (ii) Improvement of maintenance facilities and thereby resulting in improved fuel efficiency;
- (iii) Appropriate tariff revision;
- (iv) containment of staff.

#### STATEMENT

Net Profit/Loss of State Road Transport Undertakings

(Rs. in crores)

State Road Transport Undertakings	1994-95 Latest Estimate	1995-96 Estimated
1	2	3
1. Andhra Pradesh	+ 6.50	- 88.83
2. Arunachal Pradesh	- 3.84	- 4.63
3. Assam	- 21.74	- 17.40
4. Bihar	- 42.59	- 38.39
5. Goa (Kadamba)	- 2.71	- 2.45
6. Gujarat	- 102.33	- 100.05
7. Haryana	- 11.50	- 23.05
8. Himachal Pradesh	- 32.44	- 36.57
9. Jammu & Kashmir	- 20.96	- 24.06
10. Karnataka	- 90.49	- 99.10